

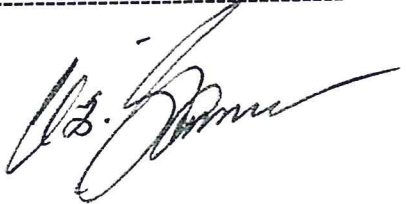

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NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 05/10/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : CP/584/ (IB)/2017
NAME OF THE PETITIONER(S) : MITCON CONSULTANCY & ENGINEERING SERVICES LTD
NAME OF THE RESPONDENT(S) : AL AMEEN GREEN ENERGY PVT LTD
UNDER SECTION : 9 RULE 6

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	
	M.L. Ganesh Advocate	Advocate for Operational Creditors	
	S. Suresh Advocate	Counsel for Operational Debtor	

ORDER

Counsel for the petitioner present. Counsel for respondent present and prayed time for filing counter and for making submissions. Time extended at request. Put up on 11.10.2017 at 10.30 A.M.

-Sd/-
K Anantha Padmanabha Swamy
Member (Judicial)

bc